

CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH

LUCKNOW

Lucknow this the 3rd day of Feb., 2000.

O.A. No. 651/92

HON. MR. A.V.HARIDASAN, V.C.

HON. MR. J.L. NEGI, MEMBER(A)

Purushottama Nand Misra aged about 53 years son of late DR. B.N. Misra resident of 556/17, Sujanpura, Alambagh, Lucknow.

Applicant.

By Advocate Shri A.K. Shukla.

versus

1. Union of India through Secretary Ministry of Defence, Govt. of India, New Delhi.
2. Officer-Commanding, Station Workshop, E.M.E. Lucknow.

Respondents.

By Advocate Km. Asha Chaudhari.

O R D E R (ORAL)

BY A.V. HARIDASAN, V.C.

The learned counsel for the applicant seeks permission to withdraw the O.A. in view of the apex court judgment in the case of K.P. Gupta vs. Controller of Printing and Stationery reported in 1996(1) SCC (L&S) 69 with liberty to seek the relief before the proper judicial forum. The O.A. is dismissed as withdrawn. no order as to costs.

Member
MEMBER(A)

Member
V.C.

Lucknow; Dated 3.2.2000.